

24


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.280/2018 in CP(IB) No. 116/9/HDB/2018
NAME OF THE COMPANY	Trident Chemphar Ltd
NAME OF THE PETITIONER(S)	Aero Chem Impex Pvt Ltd
NAME OF THE RESPONDENT(S)	Trident Chemphar Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh	Advocate	9966622805	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bandaru by PVIKRAM	Adv	9949901616	

ORDER

Learned counsel Mr. G. Bhupesh present for Petitioner.
Learned counsel Mr. Nithish Bandaru present on behalf of
Mr. P. Vikram for Respondent.

Respondent/Operational Creditor in IA 280/2018 requested
time to file counter.

Respondent in IA 280/2018 shall file counter within one week
serving a copy in advance to the petitioner and file proof of
service.

List the matter on 21.08.2018.


MEMBER JUDICIAL